

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:3173

ANSWERED ON:20.12.2004

IRREGULARITY IN TOURISM OFFICE IN LONDON

Chaudhary Shri Pankaj;Mahajan Shri Y.G.;Munshiram Shri ;Pingle Shri Devidas Anandrao;Rawat Shri Kamla Prasad;Varma Shri Ratilal Kalidas

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is aware of grave financial irregularity in its London based tourism office;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any inquiry into the matter;
- (d) if so, the outcome thereof; and
- (e) the action taken against erring officials?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SMT. RENUKA CHOWDHURY)

(a) to (e): Some observations relating to financial and procedural matters have been made by the Audit party during its periodic inspection of the Indiatourism office in London. These have been communicated to the office for compliance. A vigilance inquiry has been ordered into one such matter.